Written Answers to		[20 MAR., 2012]	Unstarred Questions 63		
1	2	3	4	5	6
11.	Kerala	11883	10956	0	927
12.	Madhya Pradesh	127197	87491	37125	2581
13.	Maharashtra	98842	87346	9715	1781
14.	Orissa	141928	73147	55063	13718
15.	Punjab	15338	12146	3143	49
16.	Rajasthan	121133	69479	23064	28590
17.	Tamil Nadu	94500	90312	3737	451
18.	Uttar Pradesh	260110	235983	23309	818
19.	Uttarakhand	39142	27743	11385	14
20.	West Bengal	95395	87389	3748	4258
21.	Arunachal Pradesh	5612	2874	2738	0
22.	Assam	86976	46106	24083	16787
23.	Manipur	2870	1550	1316	4
24.	Meghalaya	9326	5322	3905	99
25.	Mizoram	777	653	124	0
26.	Nagaland	1432	989	312	131
27.	Sikkim	2498	1784	714	0
28.	Tripura	8132	2453	49	5630
29.	Andman and Nicobar	491	433	58	0
30.	Chandigarh	18	18	0	0
31.	Dadra and Nagar Haveli	70	0	70	0
32.	Daman and Diu	21	0	21	0
33.	Delhi	0	0	0	0
34.	Lakshadweep	9	0	9	0
35.	Puducherry	248	244	4	0
	Total:	1664186	1237408	319929	106849

## Loss of forest land for establishing new industries

- 628. SHRI RAMA CHANDRA KHUNTIA Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) whether the Ministry has made any assessment about the loss of forest land after 1991 till today for new mines, industries, roads and coal;
  - (b) if so, the details thereof;
- (c) the number of applications of industries, mines, coal and roads pending for environment and forest clearance for more than two years; and

(d) whether it is a fact that many Public Sector Units got the coal block surrendered as they could not get the clearance of the Ministry?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) to (c) During the period from 01.01,1991 to 15.03.2012 the Central Government accorded 20,267 approvals under the Forest (Conservation) Act, 1980 for diversion of 8,64,178.79 hectares of forest land. Category-wise details of the projects for which the said approvals have been accorded by the Central Government along with number of proposals seeking prior approval of the Central Government under the Forest (Conservation) Act, 1980, which are pending before the Central Government for a more than two years, excluding the proposals where additional information/documents sought from the concerned State/UT Governments and the concerned user agencies have not been received by the Central Government, so far is given in Statement (See below).

Similarly, the number of applications seeking environment clearance for industries, mines, coals and roads projects pending for more than two years are as below:

Mines (non-coal sectors) : 06
Industries: Nil
Coal Mines: 01
Roads: Nil

(d) Ministry of Environment did not receive information that many Public Sector Units got the coal blocks surrendered as they could not get the clearance of the Ministry.

## Statement

Category-wise details of the projects for which approvals under the Forest (Conservation) Act, 1980 for diversion of forest land has been accorded by the Central Government during the period from 01.01.1991 to 15.03.2012 along with number of applications seeking prior approval of the Central Government under the afore-mentioned Act which are pending before the Central Government for a period more than two years (as on 15.03.2012)

Category of	Details of approval		No. of applications pending		
the Projects	accorded under the Forest		before the MoEF and its		
	(Conservation) Act, 1980		Regional Offices for more		
	during the p		than two years, excluding the proposals where additional		
			1 1		
	No. of Proposals	Area diverted (in hectares)	information/ documents have been sought from the State/ UT Govts. and project		
		,	proponents		
1	2	3	4		
Defence Projects	216	29,306,66	0		

## Utilization of forest land in Assam by industries

629. SHRIMATI NAZNIN FARUQUE: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the percentage of land covered under forests in Assam;
- (b) the details of forest land being used by mining, industry, power sector etc. in the State so far;
- (c) how those sectors, utilizing forest land, are compensating for the development of people living in those areas of forests; and
- (d) the various measures including afforestation taken by the various beneficiary Ministries in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) As per India State of Forest